

ITEM NO.11

COURT NO.1

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).9078-9079/2017

RANI & ORS.

Appellant(s)

VERSUS

NATIONAL INSURANCE COMPANY LTD.

Respondent(s)

Date : 19-07-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr.Anand Sanjay M.Nuli, Adv.  
Mr.Dharm Singh, Adv.  
Mr.Nanda Kumar K.B., Adv.  
For M/S. Nuli & Nuli, AOR

For Respondent(s) Mr.Parmanand Gaur, AOR  
Mr.Ekansh Bansal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(Chetan Kumar)  
AR-cum-PS

(H.S.Parasher)  
Assistant Registrar